

Bench I

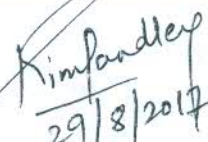
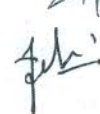
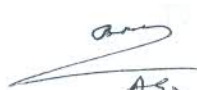

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P NO 20/2016
(C.P No. 59/2004)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th August 2017, 11.30 A.M

Name of the Company		Rio Tinto Minerals Development Ltd -Vs- Rio Tinto Orissa Mining Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|-----|---|---|---|
| 01. | MR RAJ KUMAR MEHTA, ADV
MS. HIMANSHI ANDLEY, ADV | ADVOCATE FOR
RESPONDENT NO.2
(COMC) | 
29/8/2017 |
| 2. | FEBIN MATHEW VARGHESE ADV | PETITIONER | 
 |
| 3. | Bijanu Prasad Pradhan | Advocate for
the Respondent No-3 | 
 |
| 4. | MOUSHUMI BHATTACHARYA | ADVOCATE
RESPONDENT NO.1. | 
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ORDER

Ld. Counsels for the petitioner and the respondent nos. 1, 2 and 3 are present.

Ld. Counsel for the petitioner made a request for adjournment on the ground that winding up petition between the parties are

pending before the Hon'ble Orissa High Court and is listed for hearing.

Ld. Counsel for the respondents has no objection for adjournment.

List the matter on 26/10/2017.

Sd/-

(Jinan K.R.)
Member (J)

Sd/-

(Vijai Pratap Singh)
Member (J)